

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3109
TO BE ANSWERED ON 6TH DECEMBER, 2019**

BAR-CODE SYSTEM TO DOMESTIC MEDICINES

3109. SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the Government is contemplating on bringing Bar-Code system to Domestic Medicines to curtail the fake drugs;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to come into force?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (c): Department of Pharmaceuticals under the Ministry of Chemicals & Fertilizers vide Public Procurement (Preference to Make in India), Order, 2017 (revised) dated 14.01.2019 about pharmaceutical formulations had made it mandatory for all medicines procured under Public Procurement to have barcode/ QR code at primary level packaging from 01.04.2019, in order to enable tracking and tracing of the pharmaceutical formulations, thereby establishing the authenticity of the products.

Subsequently, Department of Pharmaceuticals has decided to give pharmaceutical industry a transition time of one year for universal implementation of such technologies from April 2020.